

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

As aware, the monthly pendency/information pertaining to the District Courts of Delhi is sent to the Hon'ble High Court of Delhi, New Delhi by 5th of every month as per direction of Hon'ble High Court of Delhi, New Delhi. As the District Courts are closed due to Winter Vacations and other Local Holidays from 25.12.2020 to 03.01.2021. It is therefore requested to all the Officers of Delhi Higher Judicial Service and Delhi Judicial Service to furnish the **Monthly Statistical Information alongwith monthly reports** to the Judicial Branch of the concerned district by **04.00 pm on 24.12.2020**.

The Principal District & Sessions Judges of all court complexes, Delhi/New Delhi are requested to ensure that the following monthly reports shall be furnished by the prescribed time mentioned below, **through email headquarterjudicial@gmail.com in PDF format**, so as to enable this office to send the compiled data to the Hon'ble High Court of Delhi, New Delhi on time:-

Sr. No.	Monthly Reports for the month of December-2020	Prescribed time to be submitted
1	Data of Institution, disposal and pendency with % for Chief Justice Conference along with monthly disposal statements of all the Officers of DHJS & DJS	By 05.00 pm on 24 th of December-2020.
2	Monthly pendency and disposal statement relating to adoption matters	By 05.00 pm on 24 th of December-2020.
3	Data for Fast Track Spl. Court (FTSCs)/Exculsive POCSO court set up under FTSC Scheme	By 05.00 pm on 24 th of December-2020. (alongwith
4	Monthly report on Rape and POCSO Act Cases	monthly disposal statements of the courts dealing with Rape and POCSO Cases)
5	Monthly report of Commercial Cases	
6	Monthly information in respect of cases involving offences relating to women, JJB and PC Act, 1988.	By 4 th of January, 2021

Please note that the data should be matched, incomplete data/information once sent will not be allowed to be changed on any ground whatsoever.

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2020.12.19 13:22:12 +05'30'
(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Delhi

No.51573-51663/Stat./Instr./Gaz./2020

Dated, Delhi the 19th December, 2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi.
3. All the Officers of DHJS and DJS, Central District, Tis Hazari Court, Delhi with the request to send the requisite information **through email headquarterjudicial@gmail.com in PDF format**
4. The website committee (English/Hindi), Tis Hazari Court, Delhi.

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2020.12.19 13:22:31 +05'30'
Principal District & Sessions Judge (HQs)
Delhi